

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 65 OF 2016 & IA NO. 166 OF 2016 AND
APPEAL NO. 284 OF 2016**

Dated: 17th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 65 OF 2016 & IA NO. 166 OF 2016

Punjab State Power Corporation Ltd. Appellant(s)
Versus
Biomass Power Producers Association & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Hemant Singh
Ms. Ankita Bafna
Mrs. Shikha Ohri for R-1

Mr. Sakesh Kumar for R-4

APPEAL NO. 284 OF 2016

Biomass Power Producers & Ors. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan
Ms. Neha Garg for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **26.11.2018.**

(S.D. Dubey)
Technical Member

mk/tpd

(Justice Manjula Chellur)
Chairperson